

## SCBA Notice: 7.5.2020

Hon members of SCBA are hereby informed that an 'Emergent General Meeting' has been convened under Rule 22 of SCBA Rules by the undersigned for 11<sup>th</sup> of May 2020 at 4.30 pm. The meeting shall be conducted over webinar. Members are requested to attend and participate in the discussion. The Meeting ID & Password shall be conveyed a few hours in advance.

### Agenda

To consider the resolutions signed by four hundred and ten members of SCBA, addressed to the Secretary SCBA, undersigned;

1. To condemn the unauthorised resolution dated 25.02.2020 purportedly passed by the Executive Committee (Through Circulation) and to immediately withdraw the same.
2. Not to use the office of SCBA for political agendas.
3. To remove Sh. Dushyant Dave from the post of President SCBA
4. To remove Sh Dushyant Dave from the primary membership of the SCBA for working against the interest of Bar.

Warm regards

Sd/-

Ashok Arora 9810062089

Hony Secretary SCBA